

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5383
ANSWERED ON:13.12.2010
RESETTLEMENT AND REHABILITATION BILL
Meghe Shri Datta Raghobaji;Singh Shri Ravneet

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make an amendment in the Resettlement and Rehabilitation Bill to provide benefit to the farmers in case of land acquisition;
- (b) if so, the details thereof; and
- (c) the progress made in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a): Introduction of the Rehabilitation and Resettlement Bill, 2010 in the Parliament, is under consideration of the Government.
- (b)&(c): The details of the Bill would be known once it is introduced in the Parliament.